

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 247**  
**CP-136/ND/202**  
**CA-414/2021**

**IN THE MATTER OF:**

**Sneha Srivastava**

**... Applicant/Petitioner**

**Versus**

**S.R. Ecommerce Factory Pvt. Ltd & Ors.**

**... Respondent**

**Under Section: 241**

**Order delivered on 02.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sourabh Gupta, Adv. Puneet Yadav, Adv.  
Ananya Gupta

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 05.04.2024.

**Sd/-**  
**(COURT OFFICER)**